BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 1193 OF 2024

IN THE MATTER OF:

News Item titled "Illegal miners attempt to run over trainee IAS officer at U.P.-Uttarakhand border" appearing in the Hindustan Times dated 26.09.2024

INDEX

S.No.	Particulars	Page No.
1.	Affidavit of District Magistrate Moradabad, In Compliance of Order Dated 27.09.2024 passed By This Hon'ble Tribunal	
2.	**Annexure R-1:** A copy of the order dated 27.09.2024 passed by this Hon'ble Tribunal	
3.	**Annexure R-2:** A copy of FIR No. 0406 dated 23.09.2024	
4.	**Annexure R-3:** A copy of Status report of IO dated 17.01.2025	
5.	**Annexure R-4:** A copy of report dated 23.09.2024	

6.	**Annexure R-5:** A copy of chart of existing sand mining leases in District Moradabad	
7.	**Annexure R-6:** A copy of chart showing ordinary earth mining lease in District Moradabad	

Ankit Verma **THROUGH**

(ANKIT VERMA)

STANDING COUNSEL STATE OF UP

A-15 FF, NIZAMUDDIN EAST, NEW DELHI- 110013

MOB: - 0999080440

Email-ankit.scngtup@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 1193 OF 2024

IN THE MATTER OF:

News Item titled "Illegal miners attempt to run over trainee IAS officer at U.P.-Uttarakhand border" appearing in the Hindustan Times dated 26.09.2024

AFFIDAVIT OF DISTRICT MAGISTRATE MORADABAD, IN COMPLIANCE OF ORDER DATED 27.09.2024 PASSED BY THIS HON'BLE TRIBUNAL

NOTARY PUBLIC SHAILENDRA SINGH Advocate/Notary Public Distt. Moradabad GOVT. OF

The Respondent No. 5 herein states as under

MOST RESPECTFULLY SHOWETH:

I, Anuj Singh aged about 36 years, presently posted as District Magistrate–Moradabad, the deponent, do hereby solemnly state and affirm as under: -

1. That I am the above-mentioned authorized officer on behalf of answering Respondent 5 and is duly competent to file the present affidavit. That the Deponent is well conversant with the facts and the circumstance of the instant case and is competent to swear this affidavit.

2. That the Deponent has read and understood the contents of the present affidavit. The averments made in the Original Application, which are not specifically admitted hereunder, must be considered to have been denied by the Deponent.

3. That the deponent is posted as District Magistrate-Moradabad, since 25.06.2024 and is swearing this affidavit in his official capacity.

NOTARY PUBLIC
SHAILENDRA SINGH
Advocate/Notary Public
Distt. Moradabad

4. That this Hon'ble Tribunal vide its order dated 27.09.2024 was pleased to issue the following directions: -

"………. Issue notice to the above respondents for filing their response/reply by way of affidavit before the Tribunal at least one week before the next date of hearing. If any respondent directly files the reply without routing it through his advocate, then the said respondent will remain virtually present to assist the Tribunal. List on 22.01.2025…………."

A copy of the order dated 27.09.2024 passed by this Hon'ble Tribunal is annexed herewith and marked as **Annexure R-1**.

5. That the present affidavit is being filed in respectful compliance of the order dated 27.09.2024 passed by this Hon'ble Tribunal.

6. That the alleged unfortunate incident occurred on 22.09.2024 at around 10:00 PM in village- Bhojpur Dharmpur Tehsil Sadar, District Moradabad at Gata no. 85k admeasuring area of 3.582 hectares.

7. That a local villager complained about illegal mining/transportation of soil from the bank of River Dhela on 22.09.2024. A call was received on the CUG Mobile Number-9454416868 of the Sub Divisional Magistrate Sadar District Moradabad.

8. That upon receiving the call, the Sub Divisional Magistrate along with the Tehsildar Sadar (Ram Veer Singh) and Police Force from Bhojpur Police Station immediately reached the alleged area from where the complaint regarding illegal soil mining/transportation was reported and further inspected the area.

9. That during the inspection, it was observed that two tractor trolleys bearing registration number UP21 AB 7772(Owner-Anees Ahmed S/o Raisuddin R/o Mohalla Dharmpur Anga, Bhojpur Dharmpur) and UP21 DB 8850 (Owner Naimuddin S/o Anees) resident of the neighbouring of alleged area were being used for illegal transportation of mined soil.

10. That when an attempt to stop the illegal soil mining which was being carried out by unknown persons (local villagers) who were on two tractor trolleys was made by the officials of the District Administration, they tried to flee away from the alleged area. While they were being chased on the main chak road, the tractor trolleys got stuck in the nearby sugar cane fields from where the accused persons left the trolleys and ran away from the alleged area.

11. That the two-tractor trolley were seized immediately and FIR No 0406 was registered against two tractor trolleys and unknown persons on 23.09.2024 at 23.58 pm based on the complaint filed by the Lekhpal. A copy of the FIR No. 0406 dated 23.09.2024 is annexed herewith and marked as **Annexure R-2**

12. That As per the status report of Inspection officer in aforesaid FIR, six persons namely Naimuddin s/o Anees, Moinuddin s/o Anees, Anas s/o Naimuddin (All r/o vill-Dharmpur anga, PS Bhojpur, Moradabad), Furkan s/o Abrar (r/o Gajraula Said, PS Bhojpur), Manoj s/o Lal Singh (r/o Adampur, PS Bhojpur) and Asif s/o Aslam (r/o Gajraula Said, PS Bhojpur) came into light. One person named Furkan was arrested on 27.09.2024 and two persons namely Naimuddin

and Moinuddin were arrested on 01.10.2024. The charge sheet in the aforesaid FIR has been filed on 14.12.2024. A copy of Status report of IO is annexed herewith and marked as **Annexure R-3**

13. That it is submitted that the alleged incident is related to ordinary soil mining. Tehsildar Sadar has reported for necessary action in the aforesaid illegal soil mining via letter dated 23.09.2024. A copy of report is annexed herewith and marked as **Annexure R-4**

14. That in District Moradabad only one perennial River Ram Ganga flows wherein two sand mining leases of area less than five hectares have been granted. Another sand mining lease has been granted in the River Fika which is non perennial. Apart from three sand mining leases no other sand mining leases have been granted/ operational in District Moradabad. A copy of existing sand mining leases in District Moradabad is annexed herewith and marked as **Annexure R-5**

15. That in District Moradabad, five short term ordinary earth mining permits, validity period of maximum 1 month, are currently operational which caters to the regular construction needs of the various projects of the Centre as well as State

Government. A copy of chart showing ordinary earth mining leases is annexed herewith and marked as **<u>Annexure R-6</u>**

16. That Appropriate actions have always been taken in case of illegal mining and transportation of minor minerals in the district. In FY 2024-25 till December 2024, 525 cases of illegal mining and transportation has been reported and Rs. 2.89 Cr has been recovered from the same.

17. That it may be stated that the area from where the theft of soil has been reported is very small and far away from the main City of Moradabad. Very few cases of theft have been reported, upon which immediate action has been taken. However, the District Administration is fully conscious and has been successful in preventing large scale thefts through trucks/ tractor trolleys and effecting checking is continuing till date.

18. That the deponent most humbly submits before this Hon'ble Tribunal that the District Administration Moradabad is very conscious and vigilant about illegal sand and soil mining/ transportation in the entire District. The deponent further undertakes before this Hon'ble Tribunal that he will leave no stone unturned in ensuring that prompt and penal action in accordance with law is taken against the persons

involved in illegal soil/sand mining transportation in District Moradabad.

19. That in the interest of justice, the present affidavit may be taken on record by this Hon'ble Tribunal.

DEPONENT

NOTARY PUBLIC
SHAILENDRA SINGH
Advocate/Notary Public
Distt. Moradabad

Verification

I, the deponent above named do hereby verify and state that the contents of the foregoing paragraphs of the above application are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from.

On this day of , 2025

DEPONENT

ATTESTED
21-5-25
Shailendra Singh
Regd. No. 62(45) 2014
Notary Public
Distt. Moradabad

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

IN

ORIGINAL APPLICATION NO. 1193 OF 2024

IN THE MATTER OF:

News Item titled "Illegal miners attempt to run over trainee IAS officer at U.P.-Uttarakhand border" appearing in the Hindustan Times dated 26.09.2024

AFFIDAVIT

I, Anuj Singh aged about 36 years, presently posted as District Magistrate – Moradabad, the deponent, do hereby solemnly state and affirm as under: -

1. That I am fully acquainted with the facts, circumstances and records of the instant case.

2. That I further state that the averments made in the application have been thoroughly read and understood by me and thereby I declare that the application has been prepared on behalf of District Magistrate Moradabad i.e. Respondent No. 5.

3. That the contents of the accompanying application are all true to my knowledge and the rest are on information derived from papers of the case and believed by me to be true.

DEPONENT

Verification:

I, the deponent above named do hereby verify and state that the contents of the foregoing paragraphs of the above Affidavit are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. Verified by me on this day of ,

DEPONENT

NOTARY PUBLIC

ATTESTED
Shailendra Singh
Regd. No. 82(45) 2014
Notary Public
Distt Moradabad

ANNEXURE R-1

Item No. 01 Court No. 3

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1193/2024

News Item titled "Illegal miners attempt to run over trainee IAS officer at U.P.-Uttarakhand border" appearing in the Hindustan Times dated 26.09.2024

Date of hearing: 27.09.2024

CORAM: HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

ORDER

1. This Original Application is registered *suo-motu* on the basis of the news item titled "Illegal miners attempt to run over trainee IAS officer at U.P.-Uttarakhand border" appearing in the Hindustan Times dated 26.09.2024.

2. The matter relates to a recent incident at the U.P.-Uttarakhand border, where a group of illegal sand miners attempted to run over a trainee IAS officer, who was posted as the Joint Magistrate in Sadar Tehsil, Moradabad. As per the article, the officer was part of an anti-encroachment operation and was overseeing efforts to curb illegal mining activities in the region. During the operation, a group of miners allegedly drove their vehicle aggressively towards the officer, posing a direct threat to his safety.

3. The article highlights that the miners allegedly tried to run over the officer and his Team by using a tractor. They also attacked the Team with sugarcane pulled from a nearby field before fleeing the scene. The Police Team accompanying the Administrative Officer managed to seize two tractor-trolleys and heavy earthmovers from the spot.

4. The article asserts that illegal sand mining has been a persistent issue in the Thakurdwara region for many years, often leading to clashes between Administrative Authorities and illegal miners. The miners frequently escape across the border into Uttarakhand Territory when confronted by law enforcement. This incident highlights the ongoing challenges faced by Authorities in curbing illegal mining activities and ensuring the safety of Officials involved in such operations.

5. The above news item indicates violation of the Sustainable Sand Mining Guidelines, 2016 and the provisions of The Environment (Protection) Act, 1986.

6. The news item raises substantial questions relating to compliance of the environmental norms and implementation of the provisions of enactments mentioned in schedule I of the National Green Tribunal Act, 2010.

7. The power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon'ble Supreme Court in the matter of *"Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors." reported in 2021 SCC Online SC 897.*

NOTARY PUBLIC SHAILENDRA SINGH Distt. Moradabad

8. Hence, we implead following as respondents in this matter:

(i) Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB), Building No. TC-12 V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

(ii) Member Secretary, Uttarakhand Pollution Control Board (UKSPCB), Gaura Devi Paryavaran Bhawan, 46 B IT Park Sahastradhara Road, Dehradun, Uttarakhand

(iii) Member Secretary, Central Pollution Control Board (CPCB), Parivesh Bhawan, East Arjun Nagar, Delhi-110032

(iv) Ministry of Environment, Forest and Climate Change (Regional Office), Integrated Regional Office, Kendriya Bhawan, 5th Floor, Sector "H", Aliganj, Lucknow – 226020

(v) District Magistrate (DM) Moradabad, District Magistrate Office, Collectorate, Moradabad-244001, Uttar Pradesh

(vi) District Magistrate (DM) Udham Singh Nagar, Collectorate Compound, Rudrapur Udham Singh Nagar, Uttarakhand

9. Issue notices to the above respondents for filing their response/reply by way of affidavit at least one week before the next date of hearing through e-filing. If any respondent directly files the reply without routing it through his advocate then the said respondent will remain virtually present to assist the Tribunal.

10. List on 22.01.2025 for the further consideration.

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

September 27th, 2024
Original Application No. 1193/2024
AS

NOTARY PUBLIC
GOVT OF U.P.

ATTESTED
Shailendra Singh
Regd. No. 62(45) 20
Notary Public

ANNEXURE R-2

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

FIRST INFORMATION REPORT

(Under Section 173 B.N.S.S)

प्रथम सूचना रिपोर्ट
(धारा 173 बी एन एस एस के तहत)

1. **District/Unit (जिला/इकाई):** मुरादाबाद
P.S. (थाना): भोजपुर **Year (वर्ष):** 2024
FIR No.(प्र.सू.रि. सं.): 0406
Date &Time of FIR(प्र.सू.रि. की दिनांक/समय): 23/09/2024 23:58

2.

S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भारतीय न्याय संहिता (बी एन एस), 2023	191(2)
2	भारतीय न्याय संहिता (बी एन एस), 2023	131
3	भारतीय न्याय संहिता (बी एन एस), 2023	132
4	भारतीय न्याय संहिता (बी एन एस), 2023	324(5)
5	खान एवं खनिज (विकास का विनियमन) अधिनियम 1957	21(4)

3.(a) **Occurrence of offence (अपराध की घटना) :**

1. **Day (दिन):** रविवार **Date From (दिनांक से):** 22/09/2024 **Date To (दिनांक तक):** 22/09/2024

Time Period (समय अवधि): पहर 8 **Time From (समय से):** 22:00 बजे **Time To (समय तक):** 22:00 बजे

NOTARY PUBLIC SHAILENDRA SINGH Advocate/Notary Dist. Moradabad GOVT. OF U.P.

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई):

Date (दिनांक): 23/09/2024 Time (समय):23:58 बजे

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. (प्रविष्टि सं.): 075 Date & Time (दिनांक और समय): 23/09/2024 23:58 बजे

4. Type of Information (सूचना का प्रकार): लिखित
5. Place of Occurrence (घटनास्थल):

1. (a) Direction and distance from P.S. (थाना से दूरी और दिशा): उत्तर, 4 किमी Beat No. (बीट सं.):
(b) Address (पता): ढेला नदी पर थाना भोजपुर

(c) In case, outside the limit of this Police Station, then (यदि थाना सीमा के बाहर है तो):
Name of P.S. (थाना का नाम): District(State) (ज़िला (राज्य)):

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

6.Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): श्री सर्वेश कुमार लेखपाल

(b) Father's/Husband's Name(पिता / पति का नाम) :

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1982

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card,Voter ID Card,Passport,UID No.,Driving License, PAN)

S.No.(क्र.सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	क्षेत्र भोजपुर -धर्मपुर ,तहसील सदर ,मुरादाबाद,उत्तर प्रदेश,भारत
2	स्थायी पता	क्षेत्र भोजपुर -धर्मपुर ,तहसील सदर ,मुरादाबाद,उत्तर प्रदेश,भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.): 91-9410065999

7.Details of known/suspected/unknown accused with full particulars (ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

NOTARY PUBLIC

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	07-08 अज्ञात व्यक्ति			1. अज्ञात ,मुरादाबाद,उत्तर प्रदेश, भारत
2	ट्रैक्टर नं यूपी 21-डीबी-8850 चालक अज्ञात			1. अज्ञात ,मुरादाबाद,उत्तर प्रदेश, भारत
3	ट्रैक्टर नं यूपी 21-एवी-7772 चालक अज्ञात			1. अज्ञात ,मुरादाबाद,उत्तर प्रदेश, भारत

8.Reasons for delay in reporting by the complainant/informant (शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9.Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))

10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी. प्रकरण सं., यदि कोई हो):

S.No.	UIDB Number

12.First Information contents (प्रथम सूचना तथ्य):

नकल तहरीर --- सेवा में,श्रीमान थानाध्यक्ष भोजपुर, मुरादाबाद।महोदय,निवेदन इस प्रकार है कि दिनांक 22.09.2024 रात्रि लगभ 10:00 बजे मोबाइल पर सूचना प्राप्त हुई कि ढेला नदी के पास कुछ लोग नदी से अवैध बालू (खनन) कर रहे है सूचना प्राप्त होने पर ज्वांइट मजिस्ट्रेट / उपजिलाधिकारी महोदय एवं तहसीलदार महोदय व राजस्व टीम / पुलिस बल की उपस्थिति में टीम खनन करने वाले स्थान की तरफ बढ रही थी मौके पर 02 ट्रैक्टर ट्राली खनन कर रहे थे। टीम ने मौके पर खनन रोकने का प्रयास किया तभी अर्जुन ट्रैक्टर हेड्रा चला रहे 03 व्यक्तियों के द्वारा टीम पर गन्ना तोडते हुये चढाने का प्रयास किया तभी पेड़ो व गन्ने की फसल नष्ट करते हुये अर्जुन ट्रैक्टर हेड्रा फस गया। दूसरी टीम द्वारा दुसरे ट्रैक्टर ट्राली को रोकने का प्रयास किया वह भी टीम पर ट्रैक्टर चढ़ाने का प्रयास करते हुये भाग गये। लेकिन गन्ने की फसल एवं पेड़ो मे ट्रैक्टर ट्राली फस गया। उसके बाद 07-08 अज्ञात व्यक्ति अर्जुन ट्रैक्टर हेड्रा व 02 ट्रैक्टर ट्राली छोड़कर भाग गये। जिसके पश्चात राजस्व टीम / पुलिस ने ट्रैक्टर व हेड़ा दोनों को नियंत्रण मे लेकर थाना भोजपुर के सुपुर्द कर

दिया। अतः महोदय से निवेदन है कि 07-08 अज्ञात व्यक्ति ट्रैक्टर नं यूपी 21-डीबी-8850 व ट्रैक्टर नं यूपी 21-एवी-7772, के विरूद्ध सुसंगत धाराओं में प्रथम सूचना रिपोर्ट दर्ज कर, कार्यवाही करने की कृपा करें।सर्वेश कुमार (लेखपाल) क्षेत्र- भोजपुर धर्मपुर तहसील सदर मुरादाबाद मो0न0-9410065999नोटः- मै का0484 सोहित कुमार प्रमाणित करता हूँ कि उक्त तहरीर व तहरीर के आधार पर कायमी मेरे द्वारा शब्द व शब्द बोल बोलकर कम्प्यूटर पर हे0का0 282 विपिन कुमार से टंकन कराकर फीड करायी गयी ।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद सं. 2 में उल्लेख धारा के तहत है ।)

(1) Registered the case and took up the investigation: (प्रकरण दर्ज किया गया और जांच के लिए लिया गया): **or (या)**

(2) Directed (Name of I.O.) (जांच अधिकारी का नाम): PRAVEEN KUMAR **Rank (पद):** SI (Sub-Inspector)

No. (सं.): 0162535134 **to take up the Investigation (को जांच अपने पास में लेने के लिए निर्देश दिया गया) or (या)**

(3) Refused investigation due to (जांच के लिए):

or (के कारण इंकार किया या)

(4) Transferred to P.S. (थाना): **District (ज़िला):**
on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant,admitted to be correctly recorded and a copy given to the complainant / informant free of cost.
(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी ।)

R.O.A.C.(आर. ओ .ए .सी.)

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

14 Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15 Date and time of dispatch to the court (अदालत में प्रेषण की दिनांक और समय):

Signature of Officer in charge, Police Station
(थाना प्रभारी के हस्ताक्षर)

Name THANA BHOJPUR
Rank SI (Sub-Inspector)
No. 9454404033

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

Attachment to item 7 of First Information Report
(प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):
Physical features, deformities and other details of the suspect/accused:
(If known / seen)
(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण :
(यदि ज्ञात / देखा गया))

S.No.(क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms.) (कद (से.मी.))	Complexion (रंग)	Identification Mark (s) (पहचान चिन्ह)
1	2	3	4	5	6	7
1	पुरुष					
2	पुरुष					
3	पुरुष					

NOTARY PUBLIC

Deformities/ Peculiarities	Teeth (दाँत)	Hair (बाल)	Eyes (आँखें)	Habit(s) (आदतें)	Dress Habit(s) (पहनावा)
8	9	10	11	12	13

Language /Dialect (भाषा/बोली)	Place Of (का स्थान)					Others (अन्य)
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा (सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.
(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है |)

 ANNEXURE R-3

रिपोर्ट थाना भोजपुर जिला मुरादाबाद

सेवा में,

श्रीमान जिला अधिकारी महोदय

जनपद मुरादाबाद

<u>विषयः</u> थाना हाजा पर मु0अ0सं0- 0406/2024 धारा- 191(2)/131/132/324(5) बीएनएस व 21(4) खान खनन अधि0 बनाम 07-08 अज्ञात व्यक्ति व ट्रैक्टर नं यूपी 21-डीबी-8850 एव ट्रैक्टर नं यूपी 21-एवी-777 के सम्बन्ध में प्रगति आख्या।

महोदय,

सादर अवगत कराना है कि मुकदमा उपरोक्त थाना हाजा पर दिनाकं 23.09.2024 को वादी श्री सर्वेश कुमार (लेखपाल) क्षेत्र- भोजपुर धर्मपुर तहसील सदर मुरादाबाद मो0न0-9410065999 की लिखित तहरीर बाबत 07-08 अज्ञात व्यक्ति व ट्रैक्टर नं यूपी 21-डीबी-8850 एवं ट्रैक्टर नं0 यूपी 21-एवी-777 द्वारा उपजिलाधिकारी महोदय एवं तहसीलदार महोदय व राजस्व टीम द्वारा खनन रोकने पर टीम के उपर ट्रैक्टर चढाने का प्रयास करने के सम्बन्ध मे प्राप्त हुयी। उक्त प्रार्थना पत्र के आधार पर मु0अ0सं0- 0406/2024 धारा- 191(2)/131/132/324(5) बीएनएस व 21(4) खान खनन अधि0 बनाम 07-08 अज्ञात व्यक्ति व ट्रैक्टर नं यूपी 21-डीबी-8850 एव ट्रैक्टर नं यूपी 21-एवी-777 के विरुद्ध पंजीकृत होकर विवेचना हस्वादेश श्रीमान प्रभारी निरीक्षक महोदय के मुझ उपनिरीक्षक के सुपुर्द की गयी। मुझ विवेचक द्वारा विवेचना ग्रहण कर सम्पादित की गयी। विवेचना के क्रम में दिनांक 24.09.2024 को नकल चिक, नकल कायमी ,तथा मुकदमा लेखक के बयान अंकित किये गये थे। दिनांक 25.09.2024 को बयान वादी मुकदमा, निरीक्षण घटनास्थल, घटना स्थल के पास खडे ट्रैक्टरो को लाकर थाना हाजा पर दाखिल करना व आरटीओ ऑफिस से मुकदमा से सम्बन्धित ट्रैक्टरों के पार्टीकुलर प्राप्त करना व धारा 109(1)बीएनएस की बृद्धि तथा धारा 131 बीएनएस का लोप किया गया। दिनांक 26.09.2024 को बादी मुकदमा के मजीद बयानो के आधार पर अभियुक्त नईमुद्दीन पुत्र अनीश,मोईनुद्दीन पुत्र अनीश ,अनस पुत्र नईमुद्दीन नि0 ग्राम धर्मपुर आंगा थाना भोजपुर जनपद मुरादाबाद ,फुरकान पुत्र अबरार नि0 गजरौला सैद थाना भोजपुर ,सनोज पुत्र लालसिंह नि0 आदमपुर थाना भोजपुर ,आसिफ पुत्र असलम नि0 गजरौला सैद थाना भोजपुर जनपद मुरादाबाद के नाम प्रकाश में आये,व थाना कार्यालय से पार्टीकुलर प्राप्त हुए। दिनांक 27.09.2024 को प्रकाश में आये अभियुक्त फुरकान उपरोक्त को गिफ्तार किया गया।दिनांक 28.09.2024 को उपनिरीक्षक श्री कुलदीप सिंह व का0 मनीश कुमार व का0 अश्वनी के बयान अंकित किये गये। दिनांक 30.09.2024 को प्रकाश में आये अभियुक्तो के मिलने के सम्भावित स्थानो पर दबिश दी गयी।दिनांक 01.10.2024 को प्रकाश में आये अभियुक्त नईमुद्दीन व मोईनुद्दीन उपरोक्त को गिरफ्तार किया गया। दिनांक 03.10.2024 को प्रकाश में आये अभियुक्तो के मिलने के सम्भावित स्थानो पर दबिश दी गयी। दिनांक 06.10.2024 प्रकाश में आये अभियुक्तो के मिलने के सम्भावित स्थानो पर दबिश दी गयी। दिनांक 13.10.2024 को मुकदमा उपरोक्त से संबंधित ट्रैक्टर महिन्द्रा 575 जिसका रजि0 न0 UP21AB7772 का पंजीकृत स्वामी अनीस अहमद पुत्र रहीसुद्दीन निवासी सिहाली खद्दर थाना डिलारी जिला मुरादाबाद थाना उपस्थित आया , जिसने एक शपथ पत्र मय आधार कार्ड उपलब्ध कराया। वाहन स्वामी अनीस अहमद उपरोक्त के बयान अंकित किये गये। दिनांक 17.10.2024 को प्रकाश में आये अभियुक्त अनस पुत्र नईमुद्दीन के सम्बन्ध में पुछताछ की गयी ब बयान अंकित किये गये। दिनांक 23.10.2024 को प्रकाश में आये अभियुक्त अनस पुत्र नईमुद्दीन के सम्बन्ध में पुछताछ की गयी ब बयान अंकित किये गये। दिनांक 30.10.2024 को अभियुक्त नईमुद्दीन ,मोईनुद्दीन उपरोक्त से सम्बन्धित जमानत रोपकार प्राप्त हुए। दिनांक 07.11.2024 को प्रकाश में आये अभियुक्तो के मिलने के सम्भावित स्थानो पर दबिश दी गयी। दिनांक 13.11.2024 को प्रकाश में आये अभियुक्तो के मिलने के सम्भावित स्थानो पर दबिश दी गयी। दिनांक 19.11.2024 को प्रकाश में आये अभियुक्तो के मिलने के सम्भावित स्थानो पर दबिश दी गयी। दिनांक 25.11.24 को मुकदमा उपरोक्त में प्रकाश में आये अभियुक्तगण नईमुद्दीन पुत्र अनीश व मोईनुद्दीन पुत्र अनीश नि0 ग्राम धर्मपुर आंगा थाना भोजपुर जनपद मुरादाबाद हस्वतलब थाना हाजा उपस्थित आये पुछताछ कर बारी बारी बयान अंकित किये गये। दिनांक

07.12.2024 को ज्वांइट मजिस्ट्रेट / उपजिलाधिकारी महोदय एवं तहसीलदार महोदय व राजस्व टीम के सदस्यो के पूछताछ कर बयान अंकित किये गये। बयान अंकित करने के बाद मुझ उ0नि0 द्वारा एसडीएम महोदय द्वारा बताये गये सूचना देने बाले कॉलर के मोवाइल 9917436666 से सम्पर्क किया तो कॉलर ने अपना नाम खालिद हुसैन उर्फ शानू प्रधान पुत्र रियासत हुसैन निवासी आदमपुर थाना भोजपुर जनपद मुरादाबाद बताया इसके बाद कॉलर के बयान अंकित किये गये। दिनांक 08.12.24 को मुकदमा उपरोक्त से संबंधित घटनास्थल के निकट ग्राम नया आदमपुर मे आकर गाँव वालो से पूछताछ कर गांव वलो के बयान अंकित किये गये। दिनांक 09.12.24 को गजरौला सैद आकर मुकदमा उपरोक्त में प्रकाश में आये अभियुक्त फुरकान पुत्र अवरार व आसिफ पुत्र असलम व मनोज पुत्र लाल सिह के संबंध में पूछताछ कर गांव वालो के बयान अंकित किये गये। मुकदमा उपरोक्त में नामित अभियुक्तगण आसिफ मो0न0 9756157381, मनोज मो0न0 8755066315, फुरकान मो0न0 9719866150 व गवाह खालिद उर्फ शानू प्रधान मो0न0 9917436666 के मोबाईल नम्बरो की सीडीआर प्राप्त हुयी व अवलोकन किया गया। दिनांक 10.12.24 को वादी द्वारा लिखित बयान प्रार्थना पत्र के माध्यम से मुझ उपनिरीक्षक को दिये गये जिनका अवलोकन कर नकल की गयी। दिनांक 11.12.2024 को सीडीआर का पुनः अवलओकन किया गया। दिनांक 13.12.2024 को प्रकाश में आये अभियुक्त फुरकान पुत्र अबरार नि0 ग्राम गजरोला सैद थाना भोजपुर का जमानत रोबकार मुझ उ0नि0 को प्राप्त हुआ। जिनका अवलोकन किय गया। दिनांक 14.12.2024 को विवेचना जरिये आरोप पत्र समाप्त की गयी।

प्रगति रिपोर्ट सादर सेवा में प्रेषित है।

(प्रवीन कुमार)
उपनिरीक्षक
थाना भोजपुर
जनपद मुरादाबाद

NOTARY PUBLIC

ATTESTED
21-1-25
Shailendra Singh
Regd. No. 62(45) 2011
Notary Public
Distt. Moradabad

(1)

Received
09.12.24

सेवा में,

अपर जिलाधिकारी
(वित्त / राजस्व)
मुरादाबाद।

महोदय,

अवगत कराना है कि दिनांक 22.09.2024 को ग्राम भोजपुर धर्मपुर एहत्माली तहसील व जिला मुरादाबाद की गाटा सं0 85क / 3.582हे0 नदी की भूमि में ट्रैक्टर सं0 यू.पी. 21 ए.एन. 7772 इंजन नं0 एन.के.वी.वी.00340, चैसिस नं0 एन.के.वी.एस.00340, पंजीकृत स्वामी अनीस अहमद पुत्र रईसुद्दीन नि0 मौहल्ला धर्मपुर आंगा, भोजपुर धर्मपुर, व ट्रैक्टर सं0 यू.पी. 21 डी.बी. 8850 इंजन नं0 एन.पी.एच.जी.डब्लू. एक्स.150246, चैसिस नं0 एम.बी.एन.डब्लू.एच.बी.ओ.एक्स.5पी.एन.एच.01359, पंजीकृत स्वामी नईमुद्दीन पुत्र अनीस नि0 मौहल्ला धर्मपुर आंगा, भोजपुर धर्मपुर तहसील व जिला मुरादाबाद द्वारा 20×15×1=300वर्गमीटर मिट्टी का अवैध खनन करते हुए पकड़ा गया था। गाटा सं0 85क नदी की भूमि सुरक्षित भूमि में अनीस अहमद पुत्र रईसुद्दीन, नईमुद्दीन पुत्र अनीस नि0 मौहल्ला धर्मपुर आंगा कस्वा भोजपुर धर्मपुर, से 300 वर्गमीटर मिट्टी का अवैध खनन का जुर्माना वसूल किये जाने हेतु।

महोदय,

अवैध खनन के विरूद्ध कार्यवाही किये जाने हेतु आख्या सादर प्रेषित ।

23/09/2024
(रामवीर सिंह)
तहसीलदार सदर
मुरादाबाद

प्रतिलिपि
1.ज्वाइंट मजिस्ट्रैट / उपजिलाधिकारी सदर महोदय, मुरादाबाद को सूचनार्थ प्रेषित।
2.खान अधिकारी मुरादाबाद को आवश्यक कार्यवाही हेतु प्रेषित।

NOTARY PUBLIC
SHAILENDRA SINGH
Advocate/Notary Public
Distt. Moradabad

ATTESTED
Shailendra Singh
Regd. No. 62(45) 20..
Notary Public
Distt. Moradabad
21-1-25

महोदय,

दिनांक 22.09.2024 को ग्राम काजीपुर धर्मपुर [illegible] तहसील व जिला मुरादाबाद की गाटा सं० 85क/3.582 हे० नदी की भूमि में डम्पर सं० UP21 AV 7772 चेसिस सं० MKBS00340 व इंजन नं० MKBB00340 पंजीकृत स्वामी अनीस अहमद पुत्र रईसुद्दीन नि० मोहल्ला धर्मपुर आर्यां काजीपुर धर्मपुर व डम्पर नं० 21 PB 8850 चेसिस नं० MBNWHBOX5PNH01359 व इंजन नं० NPH4WX 246 पंजीकृत स्वामी नईमुद्दीन पुत्र अनीस नि० मोहल्ला धर्मपुर आर्यां तहसील व जिला मुरादाबाद द्वारा 20x15x1=300 घन मी० मिट्टी का अवैध खनन करते हुए पकड़ा गया था। गाटा सं० 85क नदी की भूमि सुरक्षित भूमि में अनीस अहमद पुत्र रईसुद्दीन, नईमुद्दीन पुत्र अनीस नि० मोहल्ला धर्मपुर आर्यां कस्बा काजीपुर धर्मपुर से 300 घनमीटर मिट्टी के अवैध खनन का जुर्माना वसूल किये जाने हेतु रिपोर्ट महोदय की सेवा में प्रेषित है।

(हस्ताक्षर)
23.09.24
सर्वेश कुमार लेखपाल
हल्का-सदर मुरादाबाद

महोदय,
लेखपाल उपरोक्त आख्या महोदय की सेवा में प्रेषित
(हस्ताक्षर)
R.I./CRO
23/9/024

NOTARY PUBLIC
SHAILENDRA SINGH
Advocate/Notary Public
Distt. Moradabad
GOVT OF U.P.

श्रीमान महोदय,
अवैध खनन के विरुद्ध कार्यवाही किये जाने हेतु आख्या सेवा में सादर प्रेषित।

(हस्ताक्षर) 23/09/24
[illegible]

ATTESTED
Shailendra Singh
Regd. No. 62(45)20..
Notary Public
Distt Moradabad

ANNEXURE R-5

List of Sand Mining Leases in District Moradabad granted as per rules in UPMMCR 2021

Sl. No.	Name of Lessee	Tehsil	Village	Gata no	Area	Validity Period	Quantity
01	M/s. Ranveer Singh	Sadar	Mora Ahatmali	1, 29 & 31 Kh	4.814	10-05-23 to 09-05-2028	77024
02	M/s R K Construction	Kanth	Kamalpur Mafi	365	3.919	05-01-2022 to 04-01-2027	62704
03	M/s. Pushpendra Chaudhary	Thakurdwara	Sabalpur Ahatmali	3mi, 4mi & 5mi	4.900	01-01-2022 to 01-01-2027	78400

ATTESTED
Shailendra Singh
Regd. No. 62(45) 2017
Notary Public
Distt Moradabad

NOTARY PUBLIC
GOVT. OF U.P.

ANNEXURE R-6

List of Ordinary earth mining leases in District Moradabad

Sl. No.	Name of Lessee	Village	Tehsil	Gata no/ Area	Validity Period	Quantity
01	M/s. KCC Buildcon Pvt. Ltd.	Rani Nagal	Sadar	1209/0.8300 Hec. 1208/0.7600 Hec.	02-01-2025 (1Month)	31000
02	M/s. KCC Buildcon Pvt. Ltd.	Dilra Raipur	Sadar	721/0.8420 Hec.	02-01-2025 (1Month)	16000
03	Devyash Project & Infrastructure Pvt. Ltd.	Khavdiya Bhood Ahatmali	Sadar	33/0.9710 Hec. 34/0.2375 Hec. 244/0.2447 Hec.	02-01-2025 (1Month)	30000
04	Devyash Project & Infrastructure Pvt. Ltd.	Khavdiya Bhood Ahatmali	Sadar	146/0.4460 Hec. 35/1.6260 Hec. 36/0.6062 Hec. 67/0.7180 Hec. 106/0.7170 Hec.	12-12-2024 (1Month)	70000
05	M/s. KCC Buildcon Pvt. Ltd.	Uttampur Bahlaulpur	Sadar	529/0.8880 Hec. 814/1.4890 Hec.	02-01-2025 (1Month)	48000

ATTESTED
Shailendra Singh
Regd. No. 62(45) 20
Notary Public
Distt Moradabad
21/1/25